### GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

#### **LOK SABHA**

#### **UNSTARRED QUESTION NO. 2934**

#### **TO BE ANSWERED ON AUGUST 08, 2024**

#### **TARGETS UNDER PMAY-U**

#### NO. 2934. SMT. PRATIMA MONDAL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the reasons for not achieving the targets set under Pradhan Mantri Awas Yojana- Urban (PMAY-U) of providing homes to 1.18 crore families;
- (b) the number of beneficiaries sanctioned houses under the slum rehabilitation scheme; and
- (c) the details of evaluation of the completion rate so far under the scheme, State-wise?

#### **ANSWER**

## THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (c): 'Land' and 'Colonisation' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana – Urban (PMAY-U) since June 25, 2015 to provide pucca house in urban areas across the country. The Scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses under the scheme. Based on project proposals submitted by the State/UT Governments under PMAY-U, as on 29.07.2024, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 114.40 lakh have been

grounded and 85.43 lakh are completed/delivered to the beneficiaries. The remaining houses are at different stages of construction. Central Assistance of ₹2 lakh crore has been approved under the scheme, of which ₹1.64 lakh crore have been released to States/UTs/Central Nodal Agencies (CNAs).

The construction period of projects sanctioned under PMAY-U is between 12-36 months from the date of approval. The Ministry conducts regular review meetings with States/UTs to complete the remaining houses within the stipulated timeframe. The scheme has been extended till 31.12.2024, except for CLSS vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

Out of the sanctioned houses, a total of 29.37 lakh houses have been sanctioned to slum dwellers under AHP/BLC/ISSR verticals. The number of houses sanctioned under ISSR vertical of PMAY-U since its inception is 2,95,598. The State/UT-wise details of houses sanctioned and completed/delivered to beneficiaries are at Annexure.

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# Annexure referred in reply to LS USQ No. 2934 due for answer on 08.08.2024 State/UT-wise details of houses sanctioned and completed/delivered to beneficiaries under PMAY-U

S.		Name of the State/UT	Physical Progress of Houses (Nos.)	
No.			Sanctioned	Completed/Delivered
1		Andhra Pradesh	21,37,028	9,79,620
2		Bihar	3,14,477	1,48,063
3		Chhattisgarh	3,02,663	2,39,645
4		Goa	3,146	3,145
5		Gujarat	10,05,204	9,18,493
6		Haryana	1,15,034	68,140
7		Himachal Pradesh	12,758	10,715
8		Jharkhand	2,29,156	1,43,350
9		Karnataka	6,38,121	3,69,566
10	States	Kerala	1,67,322	1,23,626
11	Sta	Madhya Pradesh	9,61,147	8,04,646
12	0,	Maharashtra	13,64,923	8,55,447
13		Odisha	2,03,380	1,48,558
14		Punjab	1,32,235	84,465
15		Rajasthan	3,19,863	1,93,231
16		Tamil Nadu	6,80,347	5,70,674
17		Telangana	2,50,084	2,24,679
18		Uttar Pradesh	17,76,823	15,67,031
19		Uttarakhand	64,391	34,612
20		West Bengal	6,68,953	4,01,242
Sub-total (States)			1,13,47,055	78,88,948
21	S	Arunachal Pradesh	8,499	7,851
22	ate	Assam	1,76,643	1,03,670
23	States	Manipur	56,037	14,712
24	st	Meghalaya	4,758	1,633
25	East	Mizoram	39,605	11,133
26	North	Nagaland	31,860	23,333
27	ρ	Sikkim	316	202
28		Tripura	92,854	74,167
Sub-total (N.E. States)		otal (N.E. States)	4,10,572	2,36,701
29	<b>.</b>	A&N Islands	376	47
30	<u>ie</u>	Chandigarh	1,256	1,256
31	itor	D&NH and D&D	9,947	9,230
32	err	Delhi	29,976	29,976
33	Jnion Territories	J&K	47,040	24,622
34	ior	Ladakh	1,307	843
35	U	Lakshadweep	-	-
36		Puducherry	15,995	10,026
Sub-total (UTs)			1,05,897	76,000
Grand Total			118.64 Lakh	85.43 Lakh*

<sup>\*</sup> Includes completed (3.41 lakh) houses of JnNURM during mission period.